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## Ugen Tsewang Kazi Vs State Of Sikkim & Ors.

## Writ Petition (C) No. 12 Of 2023

Court: Sikkim High Court

Date of Decision: Nov. 21, 2023

**Citation:** (2023) 11 SIK CK 0030

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: Thupden Gyatso Bhutia, Shakil Raj Karki

## **Judgement**

Bhaskar Raj Pradhan, J

1. An affidavit of compliance has been filed by the respondent no.1, stating that the cheque has been deposited by the Education Department in favour

of the Land Revenue Department. Although this is not compliance of the order passed earlier, the learned Assistant Government Advocate assures

that payment would be made over to the petitioner within a week from today. In view of the same, the learned counsel for the petitioner raises no

objection.

2. List on 30.11.2023.